

Department of Law & Judiciary  
Law (Establishment) Division

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**Notification**

14/16/2019-LD(Estt.)/2133

The following Notifications No. P1604/2021 dated 01-10-2021 which have been issued by the High Court of Judicature at Bombay, Appellate Side, is hereby published for general information of the public.

By order and in the name of the Governor of Goa.

*Amir Y. Parab*, Under Secretary, Law (Estt.).  
Porvorim, 13th October, 2021.

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**THE HIGH COURT OF JUDICATURE AT  
BOMBAY**  
APPELLATE SIDE

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[For insertion in the Goa Government  
Gazette Part IV-C]

**Notification**

P. 1604/2021

In exercise of the powers conferred under Article 227 and 235 of the Constitution of India, the Hon'ble the Chief Justice and the Judges of the Bombay High Court are hereby pleased to direct that the following amendments be made in Chapter XVI, Para 16 and Chapter XXI Para 10 of the Criminal Manual.

(I)

In Chapter XVI, Para 16, Substitute words "Superior quality A4 size white paper having not less than 75 GSM with printing on both sides of the paper with Font – Times New Roman or Georgia, Font size 14 with inner margin of 5 cms. and outer margin 3 cms." in place of words "foolscap size."

(II)

In Chapter XXI, Para 10, Substitute words "Superior quality A4 size white paper having not less than 75 GSM with printing on both

sides of the paper with Font – Times New Roman or Georgia, Font size 14 with inner margin of 5 cms. and outer margin 3 cms." in place of words "on substantial paper and on the outer three quarters margin only of sheets of foolscap paper, the inner one-quarter margin of every sheet being left blank."

High Court of        MAHENDRA W. CHANDWANI  
Judicature            REGISTRAR GENERAL  
at Bombay

Dated: 1st October, 2021.

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**Notification**

P. 1604/2021

In exercise of the powers conferred under Article 227 and 235 of the Constitution of India, the Hon'ble the Chief Justice and the Judges of the Bombay High Court are hereby pleased to direct that the following amendments be made in Chapter VIII, Para 137; Chapter XI, Para 268, Chapter XXII, Para 459 clause (iv), Chapter XXVII, Para 521, clause Nos. (b), (c), (e) and (g) Chapter XXIX, Para 559 (11) & Para 559 (21), Chapter XXXII, Para 635 Rule(6), Chapter XXXII, Para 635 Proforma of Registers (Rules 7) and Chapter XLIII, Para 769 of the Civil Manual.

(I)

In Chapter VIII, Para 137, Substitute words "Superior quality A4 size white paper having not less than 75 GSM with printing on both sides of the paper with Font – Times New Roman or Georgia, Font size 14 with inner margin of 5 cms. and outer margin 3 cms." in place of words "durable paper of foolscap size."

In Chapter VIII, Para 137 the word "carbon" in second last line be deleted.

(II)

In Chapter XI, Para 268, Substitute words "Superior quality A4 size white paper having not less than 75 GSM with printing on both sides of the paper with Font – Times New Roman or Georgia, Font size 14 with inner margin of 5 cms. and outer margin 3 cms."

with mirror image on the back side of page." in place of words "foolscap paper leaving one quarter margin of the sheet blank."

(III)

In Chapter XXII, Para 459, clause (iv), Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "foolscap sheet".

(IV)

In Chapter XXVII, Para 521, clause (b), Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "foolscap size".

In Chapter XXVII, Para 521, clause (c), Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "foolscap size".

In Chapter XXVII, Para 521, clause (e), Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "foolscap size".

In Chapter XXVII, Para 521, clause (g), Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "foolscap size".

(V)

In Chapter XXIX, Para 559 (11), Substitute words, "Superior quality A4 size white paper having not less than 75 GSM" in place of words "good paper".

In Chapter XXIX, Para 559 (21), Substitute words, "Superior quality A4 size white paper having not less than 75 GSM with printing on both sides of the paper with Font – Times New Roman or Georgia, Font size 14 with

inner margin of 5 cms. and outer margin 3 cms." in place of words "stout paper, and on the outer three quarter margin only if sheets of foolscap paper, the inner one quarter margin of every sheet being left blank".

(VI)

In Chapter XXXII, Para 635, in Rule 6, Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "size of foolscap paper".

(VII)

In Chapter XXXII, Para 635, in Rule 7 (Proforma of Register), Substitute words "Superior quality A4 size white paper having not less than 75 GSM" in place of words "foolscap".

(VIII)

In Chapter XLIII, Para 769, Substitute words "Superior quality A4 size white paper having not less than 75 GSM with printing on both sides of the paper with Font–Times New Roman or Georgia, Font size 14 with inner margin of 5 cms. and outer margin 3 cms." in place of words "foolscap paper of good quality, leaving at least one-fourth margin blank. Both sides of the paper may be used,".

In Chapter XLIII, Para 769, Substitute word "for" in place of word "of".

High Court of      MAHENDRA W. CHANDWANI  
Judicature              REGISTRAR GENERAL  
at Bombay

Dated: 1st October, 2021.

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